

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 15 of 2020

IN THE MATTER OF:

Plasser India Pvt. Ltd.

...Appellant

Versus

The Competition Commission of India & Ors.

...Respondents

Present: -

For Appellant: Mr. Charanya Lakshmikumaran, Mr. Neelambara Sandeepan and Mr. Shikhar Tyagi, Advocates.

For Respondent: Mr. Kamal Nijhawan, Advocate for R-2.

Mr. Anil Airi, Sr. Advocate alongwith Ms. Rashmeet Kaur, Advocates for R-3.

Mr. Abhishek Sharma, Ms. Ashly Cherian and Mr. Karan Kumar, Advocates for R-4.

Ms. Aparna Majumdar and Mr. Atul Sharma, Advocates.

Ms. Shama Nargis, Deputy Director for CCI.

ORDER
(Virtual Mode)

18.01.2021 Learned counsel for the Appellant submits that pleadings are complete.

Learned counsel for Respondent Nos. 3 and 4 have filed their Written Submissions.

Learned counsel for Respondent No. 2 submits that he adopted the Submissions filed on behalf of the Respondent Nos. 3 and 4.

Respondent Nos. 5 and 6 validly served notice but no body appeared on behalf of the Respondent Nos. 5 and 6.

Learned counsel for Respondent No. 3 submits that he has also filed Written Submissions which is not available on record. Registry is directed to check and place the same of record.

List the Appeal 'For Hearing' on **2nd February, 2021.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

R.N./ mn /